

(1) A copy of the Port of New Mangalore (Petroleum) Rules, 1984 (Hindi and English versions) published in Notification No. G S R 590 (E) in Gazette of India dated the 6th August, 1984, under sub-section (2) of section 6 of the Indian Ports Act, 1908.

[Placed in Library. See No. LT-8677/84]

(2) A copy of Notification No. G.S.R 595 (E) (Hindi and English versions) published in Gazette of India dated the 7th August, 1984, approving the Tuticorin Port Employees (Conduct) Third Amendment Regulations, 1984 under sub-section (4) of section 124 of the Major Port Trust Act, 1963.

[Placed in Library. See No. LT-8678/84].

Notification under Scheme for Joint Consultative Machinery and Compulsory Arbitration.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : I beg to lay on the Table a statement (Hindi and English versions) regarding modification of the Award given by the Board of Arbitration under the Joint Consultative Machinery and Compulsory Arbitration for the Central Government Employees, under clause 21 of the Scheme for Joint Consultative Machinery and Compulsory Arbitration. [Placed in Library. Sec. No. LT-8679/84].

SHRI SATISH AGARWAL (Jaipur) : The Prime Minister had assured us, you may kindly recall...

(Interruptions)

MR. SPEAKER : I recall everything. My ears are open. I know what she said. I can act accordingly. Whatever has been said is on record.

(Interruptions)

अध्यक्ष महोदय : आपको शर्म नहीं आती? आपको यह अच्छा लगता है? मेरी बात सुन लीजिए। मैं तो रिकार्ड सामने रख सकता हूँ।

मेरे पास रिकार्ड है। आप आयेंगे तो दिखला दूंगा।

(Interruptions)

अध्यक्ष महोदय : मेरी बात सुन लीजिए। आप सुनना ही नहीं चाहते तो मैं क्या कर सकता हूँ। पहली बात तो यह है कि पता नहीं कानून बाहर टूटता है या नहीं लेकिन, यहां...

(व्यवधान)

अध्यक्ष महोदय : मैं तो यहां की बात करता हूँ। आप मेरी बात ही नहीं सुनते हैं। मुझे क्यों बिठाया है आप लोगों ने यहां पर? Why have you made those rules.

MR. SPEAKER : I cannot suspend them. No question of suspending them. Why should I suspend the rules without any rhyme or reason.

क्यों बनाया है आपने मुझे स्पीकर? क्यों यह सदन बनाया और क्यों रूल्स बनाए हैं?

How can I run the House without rules? It is very bad.

मेरा क्या है, आप नहीं चलाना चाहते तो न चलायें। मैं तो चलाना चाहता हूँ लेकिन आप नहीं चाहते हैं। आपने कहा डिस्कशन करवाओ, मैंने पूरा दस घंटे तक डिस्कशन करवाया। और क्या कर सकता हूँ।

(व्यवधान)

MR. SPEAKER : I adjourn the House for half an hour.

11.13 hrs.

The Lok Sabha then adjourned till Fifty-three minutes past eleven of the clock